

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 153 of 2016

AND

Appeal No.79 of 2016

Dated : 21st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

Appeal No. 153 of 2016

In the matter of :

**UJVN Ltd., Dehradun ...Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

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Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

Learned counsel for the Appellant does not wish to file any rejoinder.

Pleadings are complete. List these matters for hearing on **22.02.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr